

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1556
ANSWERED ON:11.12.2003
KARNATAKA RAIL INFRASTRUCTURE DEVELOPMENT COMPANY
IQBAL AHMED SARADGI

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Karnataka had submitted four rail projects under the auspices of the Rail Infrastructure Development Company (Karnataka) Limited (K-RIDE) and three projects on a cost sharing basis;

(b) if so, the details thereof;

(c) whether the Government of Karnataka has already drafted the Shareholders' Agreement, the Concession Agreement, the Construction Agreement and the O&M Agreement and forwarded them to the Ministry for their approval;

(d) if so, whether the Ministry has approved the proposal; and

(e) if so, the time by which the work on this project is likely to be started? ANSWER

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1556 BY SHRI IQBAL AHMED SARADGI TO BE ANSWERED IN LOK SABHA ON 11.12.2003 REGARDING KARNATAKA INFRASTRUCTURE DEVELOPMENT COMPANY

(a)&(b): Yes, Sir. The following four ongoing sanctioned

projects have been identified to be taken up under K-RIDE:

1. Hassan-Mangalore Gauge conversion
2. Solapur-Gadag Gauge conversion
3. Hubli-Ankola New Line
4. Guntakal-Hospet Doubling

In addition, The Government of Karnataka has agreed to share 2/3rd of the project cost in respect of the following projects:

1. Kottur-Harihar New Line
2. Bangalore-Kengeri Doubling
3. Kengeri-Ramnagaram Doubling

(c)&(d) : The Shareholders Agreements in respect of K-RIDE and Hassan-Mangalore Rail Development Company (HMRDC), the first project specific Special Purpose Vehicle (SPV) have already been signed. The other agreements for HMRDC have been approved by the Ministry of Railways.

(e): All works are already in progress